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Smt. L.P.Biswal –Vrs- UOI/RPF

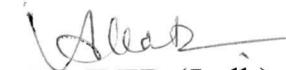
For Admission No. 8
O.A.No. 62/2013
Advocate (s)- Mr. S.C.Panda
Advocate (s)-

Order dated: 08.02.2013

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
&
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)
....

Heard Mr. S.C.Panda, Ld. Counsel for the applicant.

On being pointed out that Railway Protection Force is not coming within the jurisdiction of this Tribunal, Mr. Panda, Ld. Counsel for the applicant, wants to withdraw this O.A. to ventilate his grievance before the appropriate forum. He is allowed to withdraw this O.A.

 Accordingly, the O.A. is dismissed as withdrawn.

R.C. Misra
MEMBER (Admn.)
A.K. Patnaik
MEMBER (Judl.)

RK